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Mortality Rate Amongst Women

6425 SHRI ANBARASU ERA Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether the mortality rate amongst women is high in the country,

(b) if so, the factors responsible for this high incidence

(c) the steps taken to bring down the mortality rate amongst women?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) As per the latest estimate of Sample Registration System of Registrar General of India, the number of female deaths per thousand female population at the National level for the year 1987 is 11.0. The corresponding death rate among males for the year 1987 is 10.9.

(b) Pregnancy and Child birth is associated with great risk which may endanger the life of a woman

(c) During pregnancy and child birth, women are provided anti-natal, intra-natal and post-natal care, probulaxis against nutritional anaemia, immunisation with tetanus toxoid, medical termination or pregnancy (MTP) facilities under F.W. Programme and supplementary nutrition under I.C.D. Scheme

Payment of Employees Provident Fund

6426 SHRI RAM SAGAR (Saidpur) Will the Minister of LABOUR be pleased to state

(a) the number of cases where the payment of Employees Provident Fund have been delayed for more than three months during the last three years, State-wise; and

(b) the details of steps taken to ensure speedy payment of Provident Fund to the beneficiaries/their families in case of the death of the beneficiaries?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) and (b) The requisite information is being collected and will be laid on the table of the Sabha in due course

[*Translation*]

Price Control System

6427 SHRI GULAB CHAND KATARIA Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether Government propose to continue with price control system of essential commodities,

(b) if so, the reasons therefor

(c) whether Government are aware that corruption is increasing due to dual price policy, and

(d) if so, the steps proposed by Government to scrap it?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA)

(a) Yes Sir

(b) In the wider interest of equity and social justice, prices of basic necessities such as rice, wheat, sugar etc. which form an essential part of the consumption basket of the poor cannot be allowed to be fixed wholly by the market forces

(c) and (d) The overall advantages of the dual pricing policy far outweighs the disadvantage, if any. Continuous attempts are made by State Govts/UT Administrations to check and punish malpractices through provisions made under Essential Commodities Act and other relevant legislations.

Tubewells for Irrigation Purposes

6428 SHRI TEJ NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state

(a) the total number of tubewells installed for irrigation purpose in Bihar and those which are out of order at present, and

(b) the steps being taken to repair the tubewells which are out of order?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) As on 31st March, 1990, total number of tubewells installed were 5,523, out of which 2790 are in operation

(b) Under the World Bank assisted

Project, action is being taken to put the tubewells in operation through modernisation and rehabilitation. In addition, arrangement for dedicated electrical feeder lines is also being made. This project is scheduled for completion by 1993-94.

[English]

HUDCO Schemes in Kerala

6429. SHRI T. BASHEER: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of schemes approved and financed by HUDCO for construction of houses in Kerala during the last three years; and

(b) the progress achieved in implementing these schemes?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The details of the schemes sanctioned by HUDCO to different borrowing agencies in the State of Kerala during the last three years are as follows:-

<i>Year</i>	<i>No of schemes</i>	<i>Project Cost</i>	<i>Allocation</i>	<i>Loan sanctioned</i>	<i>Dus Sanctioned</i>
1	2	3	4	5	6
<i>(Rupees in Crores)</i>					
1987-88	35	64	10.67	45	46171
1988-89	50	55	12.02	38	15804
1989-90	75	126	15.41	95	70003

(b) Since its inception HUDCO has till now sanctioned 431504 dwelling units in the

State out of which around 333200 dwelling units have reportedly been completed.